NAME OF THE THE CORPORATE DEBTOR DATE OF COMEMNCEMENT OF CIRP LIST OF CREDITORS AS ON

Angad Infrastructure Private Limited 25-Oct-18 23-08-2025

| List of other creditors (other than financial and operational creditors) | | | | | | | | | | | | | | |
|--|---|-------------|---------------------------|-----------------|----------------------------|----------------------------------|-------------------------|------------|--------------|---------------|-----------------|-------------------|------------|--|
| | | LS OF CLAIM | DETAILS OF CLAIM ADMITTED | | | | | | ĺ | AMT OF | | | | |
| | | DATE | | AMOUNT OF | | AMT COVERED | | | | AMOUN T OF | MUTUA L DUES | | CLAIM | |
| | | OF | | CLAIM | | BY | AMT | RELATE | | CONTIN | THAT | AMOUNT OF | | |
| | V. MER OF ORFITTION | RECEIP | AMT CLAIMED | ADMITTED | OF CLAIM | SECURITY INTT | COVERED BY GUARANTEE | D PARTY | VOTI NG % | GENT | MAY BE | | VERIFICATI | DELL' DICC |
| Si | N NAME OF CREDITOR | 1 | AMI CLAIMED | | OF CLAIM | INTI | GUARANTEE | PAKIY | NG % | CLAIM | SET OFF | ADMITTED | ON | REMARKS |
| 1 | Adel Landmarks Ltd. | | 15,63,15,276.00 | 15,63,15,276.00 | Other Creditors | 0.00 | 0.00 | No | 0.00% | 0.00 | 0.00 | 0.00 | 0.00 | Dues payable to holding Company |
| 2 | Omkara Assets Reconstruction Private Limited (Assignee of IFCI Limited) | | 3,16,46,05,089.07 | 13,65,68,421.04 | Other Secured Creditors | 1.61 (Acre Land first charge) | | No | 0.00% | 0.00 | 0.00 | 3,02,80,36,668.03 | 0.00 | As per NCLT Order dated 24 April 24 1.Land Mortgage for Era Housing & Development Term Loan 2. Land Mortgage for Hi Point Investment and Finance Pvt Ltd. Term Loan |
| | | | 3.32.09.20.365.07 | 29.28.83.697.04 | 0.00 | 0.00 | 0.00 | | | 0.00 | 0.00 | 3.02.80.36.668.03 | 0.00 | Loan |